

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:32
ANSWERED ON:22.07.2003
SPORTS SCHEMES
JASWANT SINGH YADAV;PARSURAM MAJHI

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Union Government have launched any schemes for the promotion of sports during the last three years;
- (b) if so, the details thereof;
- (c) whether Government have reviewed the working of these schemes and their impact and;
- (d) if so, the achievement made under these schemes?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS(SHRI VIKRAM VERMA)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.32 TO ANSWERED ON 22.07.2003 REGARDING SPORTS SCHEMES ASKED BY SHRI PARSURAM MAJHI AND DR. JAS SINGH YADAV

(a) & (b): Yes, Sir. The Government has launched following schemes during the last three years:

1) Dhyanchand Award for Life Time Achievement in Sports: The scheme was launched in the year 2002 to honour those sports persons who have contributed to sports by their performance and continue to contribute to promotion of sports even after their retirement from active sporting career. The awards are also given to those persons and NGOs who have made sterling contribution to promotion of sports, specially in the field of broad-basing and development of excellence in sports over a period 20 years or more. Dhyanchand Award carries a cash award of Rs. 1.50 lakh, a plaque and a scroll of honour.

Besides the above scheme following two new schemes have been approved during the year 2002-2003:

a) State Sports Academies: The main objective of the scheme is to provide scientific training to promising boys / girls in the age group of 10 to 13 years, as well as, top performers in State/ National competitions in the age group of 10 to 18 years to prepare them for winning medals for the country at the international level and also to enable them to adopt sports as a career.

b) Scheme for Dope Test: The scheme has been launched with the following objectives:

- (i) To have an international Olympic Committee accredited Dope Control Centre in India;
- (ii) To maintain quality control system as required by International Standard, i.e., ISO:17025;
- (iii) To educate athletes, coaches and other supporting personnel about the harmful affects of Dope;
- (iv) To test and develop the rationale for drug free sports and national anti-doping policy;
- (v) To conduct in competition and out of competition dope tests on sportspersons;
- (vi) To promote research and training;
- (vii) To harmonize the Dope related regulations in tune with the World Anti Doping Code and the rules and regulations framed by the World Anti Doping Agency from time to time.

c) & (d) Since all these schemes have been recently launched/approved, it is premature to review the working of these schemes or assess their impact.